

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Original Application No.203/00879/2018

Bilaspur, this Thursday, the 27th day of September, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Gaind Singh Dhananjay, S/o Late Shri Ratan Singh, aged about 67 years, R/o L-13, Avanti Vihar Sector – 1, PO – Ravi Gram, Extension Telibandha, Raipur (Chhattisgarh) **-Applicant**

(By Advocate – Shri A.V. Shridhar)

V e r s u s

1. Union of India through the Secretary, Department of Personnel and Training, Ministry of Personal and Public Grievances, North Block, New Delhi – 110001.
2. State of Chhattisgarh through the Secretary, General Administrative Department, Raipur (Chhattisgarh) 492001.
3. Office of the Accountant General through Sr. Account Officer, Zero Point, Baloda Bazar Road, Raipur (C.G.).

-Respondents

**(By Advocate – Shri Vivek Verma for respondent No.1 and
Shri Ajay Ojha for respondent No.2)**

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh O.A.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member